

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION
LOK SABHA
UNSTARRED QUESTION NO. 2269
ANSWERED ON 12.02.2026

TAP WATER CONNECTIONS UNDER VARIOUS SCHEMES IN BHIND AND DATIA DISTRICTS

†2269. SMT. SANDHYA RAY:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the households provided with tap water in Bhind and Datia districts under the schemes like Jal Jeevan Mission, Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0, Jal Hi Amrit and Mission Amrit Sarovar during the last five years, year and Legislative Assembly/panchayat/Village-wise;
- (b) the number of villages presently facing water crisis in such districts, Legislative Assembly-wise;
- (c) the details of the special steps taken/projects implemented to enhance groundwater level; and
- (d) the action plan prepared and the targets fixed by the Government for the next two years?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) & (b) Since August 2019, Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of potable water through tap connection in adequate quantity of prescribed quality and on regular and long-term basis to every rural household of the country, including those in Bhind and Datia districts of Madhya Pradesh.

As reported on 10.02.2026, out of 1.06 lakh rural households in the Bhind district, more than 0.98 lakh (92.45%) households are reported to have tap water supply in their homes. Similarly, as reported on 10.02.2026, out of 2.56 lakh rural households in the Datia district, more than 2.14 lakh (83.85%) households are reported to have tap water supply in their homes.

Further, the State/ UT-wise, District-wise and Village-wise status of tap water connection provided under the Mission in rural areas, *inter alia* including those in Bhind and Datia and districts of Madhya Pradesh, is in public domain and available on JJM dashboard at:

<https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx>

Ministry of Housing & Urban Affairs has informed that Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 is launched in the year 2021 in all urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of

AMRUT 2.0. Under the Mission, States/ Union Territories (UTs) are empowered to select appraise, propose and implement projects.

So far, 19,267 water tap connections in Datia district and 18,366 water tap connections in Bhind district have been provided through AMRUT/ AMRUT 2.0 & Convergence.

'Jal Hi AMRIT' is a sub-scheme under AMRUT 2.0 reforms, aims to incentivize States and UTs to efficiently manage sewage treatment plants for recyclable treated water meeting environmental standards. The focus of sub scheme is to build capacity & incentivizing qualitative improvements in the treated discharge effluent. So far, 01 Sewage Treatment Plant each in Bhind and Datia district have been reported as enrolled via online platform for assessment.

Further, Ministry of Rural Development has informed that Mission Amrit Sarovar was launched in April 2022 to construct or rejuvenate 75 Amrit Sarovars (ponds) in each district, totaling 50,000 across the country. As on 09.02.2026, 115 Amrit Sarovars have been constructed in Bhind and 71 in Datia.

(c) Department of Water Resources, River Development and Ganga Rejuvenation has informed that Water being a State subject, the aspects related to water resources, including its conservation & quality are studied, planned, funded and executed by the State Governments themselves as per their own resources and priorities. Role of the Government of India is limited to being catalytic, providing technical support and in some cases partial financial assistance in terms with the existing schemes being implemented by the D/o WR, RD and GR.

However, a number of measures being taken by Government of India for sustainable management of ground water across the state of Madhya Pradesh including Bhind and Datia district *inter alia* including initiatives such as the National Aquifer Mapping (NAQUIM) and the Master Plan for Artificial Recharge (2020) encourage the implementation of rainwater harvesting structures. Additionally, the Central Ground Water Authority regulates groundwater usage and mandates rainwater harvesting in critical zones to ensure sustainable water management. National Water Policy has been formulated by Department of Water Resources, RD & GR, inter-alia advocates rainwater harvesting and conservation of water and highlights the need for augmenting the availability of water through direct use of rainfall. DoWR, RD & GR along with the Central Ground Water Board (CGWB) and State Governments, conducts annual assessments of India's dynamic groundwater resources. CGWB has prepared a Master Plan for Artificial Recharge to Groundwater-2020 in consultation with States/UTs which is a macro level plan indicating various structures for the different terrain conditions of the country including State of Madhya Pradesh. The Master Plan envisages construction of about 5,721 nos. of structures in Bhind and 4,217 nos. of structures in Datia. Apart from this, the important steps taken by the central government to promote rainwater harvesting and artificial recharge in the country including Madhya Pradesh can be seen at: <https://cdnbbsr.s3waas.gov.in/s3a70dc40477bc2adceef4d2c90f47eb82/uploads/2024/07/20240716706354487.pdf>

(d) Hon'ble Finance Minister during her budget speech 2025-26 had announced the extension of Jal Jeevan Mission until 2028.
